

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.35- IA/1133(AHM)2024  
in  
**C.P. (IB)/223(AHM)2024**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

State Bank of India

.....Applicant

V/s

Shri Prakesh Chandra Rasiklal Vora PG to CD

.....Respondent

M/s.Rajeshwaranad Paper Mills Limited

**Order delivered on: 24/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Saurabh Rachchh, Adv.

For the Respondent :

For the SBI :Ms.M.A Gogia, Adv

**ORDER**

Learned counsel for the applicant/RP is directed to serve the copy of the Report to the Personal Guarantor at the proper address and submit proof.

List for further consideration on 13.08.2024

**-sd-**

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**-sd-**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**